POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF

UNION QUALITY PLASTICS LIMITED

(CIN: L25209MH1984PLC033595)

Registered Office: Plot No. 42, 4th Floor, Cambatta Building, East Wing, Sir Jamshedji Tata Road, Churchgate, Mumbai - 400 020.

Contact No.: +91 22 2284 0468, **E-Mail ID:** info@unionqualityplastics.com,

Website: www.unionqualityplastics.com

Open Offer for acquisition of up to 12,30,800 Equity Shares of Union Quality Plastics Limited ("UQPL"/"Target Company") by Mr. Javvari Kapish Rajesh Singh ("Acquirer 1") and Ms. Javahari Kapisha Praveena Kumari ("Acquirer 2"), (collectively being, the "Acquirers").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited **("Manager to the Offer")** on behalf of the Acquirers in connection with the Open Offer made by the Acquirers to acquire 12,30,800 Equity Shares of Face Value of ₹10 each **("Equity Shares")** of the Target Company, representing 26% of the Equity Share Capital of the Target Company **("Offer")**, in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof [**"SEBI (SAST) Regulations, 2011"/ "Regulations"**]. The Detailed Public Statement with respect to the aforementioned offer was made on April 07, 2017 (Friday) in the following newspapers:

Newspapers	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition

1)	Name of the Target Company	:	Union Quality Plastics Limited
2)	Name of the Acquirers	:	1) Mr. Javvari Kapish Rajesh Singh : Acquirer 1 2) Ms. Javahari Kapisha Praveena Kumari : Acquirer 2
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited
4)	Name of the Registrar to the Offer	:	Bigshare Services Private Limited
5)	Offer Details		
	a) Date of Opening of the Offer b) Date of Closure of the Offer	: :	December 04, 2017 (Monday) December 15, 2017 (Friday)
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	December 29, 2017 (Friday)
7)	**Details of Acquisition:**		

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹40.40 (Rupees Forty and Paise Forty only) per Equity Share, payable in cash		₹40.40 (Rupees Forty and Paise Forty only) per Equity Share, payable in cash	
7.2.	Aggregate number of Shares tendered	12,30,800 Equity Shares*		3,59,173 Equity Shares	
7.3.	Aggregate number of Shares accepted	12,30,800 Equity Shares*		3,58,673 Equity Shares	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹4,97,24,320		₹1,44,90,389.20	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Equity Share Capital	 Nil Nil		 Nil Nil	
7.6.	Shares acquired by way of Share Purchase Agreement ('SPA') • Number • % of Equity Share Capital	 26,63,700 56.27%		 26,63,700 56.27%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital	 12,30,800* 26.00%*		 3,58,673 7.58%	
7.8.	Shares acquired after Detailed Public Statement ('DPS') • Number • % of Equity Share Capital • Price of the Shares acquired	 Nil Nil Not Applicable		 Nil Nil Not Applicable	
7.9.	Post Offer Shareholding of the Acquirers: • Number • % of Equity Share Capital	 38,94,500 82.28%		 30,22,373 63.85%	
7.10.	Pre & Post Offer Shareholding of the Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
	• Number • % of Equity Share Capital	20,69,800 43.73%	8,39,000 17.72%	20,69,800 43.73%	17,11,127 36.15%

**Assuming full acceptance in the Open Offer.*

8) The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and also at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated November 20, 2017.

Issued by Manager to the Offer:

MARK

MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN: U67190MH2008PTC181996
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai-400 057
Tel. No.: +91 22 2612 3207/08
Contact Person: Mr. Manish Gaur
E-Mail: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

For and on behalf of the Acquirers

Sd/-
Javvari Kapish Rajesh Singh
("Acquirer 1")

Sd/-
Javahari Kapisha Praveena Kumari
("Acquirer 2")
Signed by duly constituted Power of Attorney holder,
Javvari Kapish Rajesh Singh

Place : Mumbai
Date : January 05, 2018

PRESSMAN

Size: 12 (w) X 32 (h)